

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

EA NO. 04/2024

IN

OA NO. 512/2018

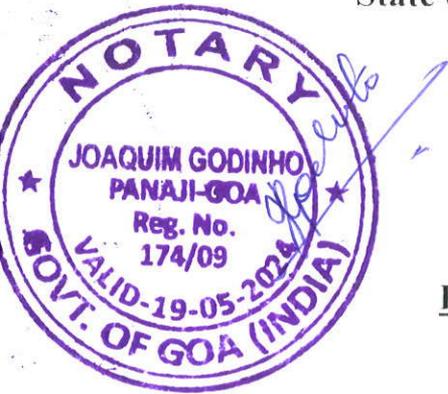
Shailesh Singh

..... Applicant

Versus

State of Uttar Pradesh & ors.

..... Respondents



AFFIDAVIT IN REPLY ON BEHALF OF THE  
RESPONDENT NO. 6 (GOA STATE POLLUTION  
CONTROL BOARD)

I, Dr. Shamila Monteiro, daughter of late Shri Augusto Monteiro, major of age, Indian National, residing at H.No.5, Uttam

Darshan, oppo Sai Baba Temple, Kadamba Plateau, Chimbhel, Tiswadi-Goa, do hereby on solemn affirmation state and submit as under:

1. I say that I am the Member Secretary of the Goa State Pollution Control Board, and the Respondent no.6 herein. I state that I have been authorised to file the present Affidavit on behalf of the Respondent no.6.
2. I say that I'm filing this Affidavit to place on record compliance report with reference to the order dated 15/01/2021 passed in OA 512/2018 (Shailesh Singh v/s State of UP & Ors). I say that, vide email dated 10<sup>th</sup> May , 2024 , this Respondent has communicated to the Central Pollution Control Board the Action Taken Report in respect of this Execution application 4 of 2024 in O.A 512/2021
3. I say that, in the State of Goa , at present there are 17 producers of E-waste out of these, 15 have successfully registered on the CPCB EPR E-waste portal and have obtained EPR authorization for E-waste . However, the authorization of two producers is under process since the



applicant has submitted application for registration on EPR E-  
Waste portal of the CPCB.

A Copy of list of E- Waste producers in State of Goa is enclosed as **Annexure 1**.

4. I say that there are four dismantlers in the State of Goa which are **M/s. Global E- waste Management System, Nesai M/s. Group Ten Plus, Saligao , M/s. V Recycling Industries LLP, Fatorda and M/s. V Recycling Industries LLP, Sao Jose De Areal** and there are two agencies namely **M/s. Karo sambhav Pvt. and M/s. Saahas Waste Management Pvt.Ltd** and both are registered as producer responsibility organization (PRO) with CPCB for collection of E-waste in Goa. However **M/s. Saahas Waste Management Pvt. Ltd** has now discontinued the collection centre in Goa from August 2023.



A copy of list of E-Waste Collection Centres / Dismantlers in the state of Goa is enclosed as **Annexure 2**.

5. I say that further the Board has issued a circular dated 27/02/2023 directing the bulk consumers to channelize the E-waste through collection centre or authorized dismantler or recycler. All the bulk consumers of E-waste are required to dispose their E-waste through authorized dismantler / PRO from time to time. The dismantler /PRO shall maintain records of the E- waste collected, dismantled and sent to the authorized recycler and make such records available for scrutiny by the CPCB and the concerned SPCB. There are no recyclers / refurbishes in the State of Goa.

A copy of circular dated 27/02/2023 is enclosed as **Annexure 3**



6. I say that the action plan for the management of E-waste in the State of Goa is submitted to CPCB as per the directions issued by CPCB under the section 5 of Environment Protection Act.

A copy of letter dated 06/05/2024 is enclosed as **Annexure 4**



7. I say that Goa State Pollution Control Board (GSPCB) has complied with the directions / action plan given by this Hon'ble Court vide order dated 15/01/2021.

8. I state that whatever has been stated herein above is based on the records available in the office of the Respondent Board to which I have access and I believe the same to be true and correct.

Solemnly affirmed on this 15<sup>th</sup> day

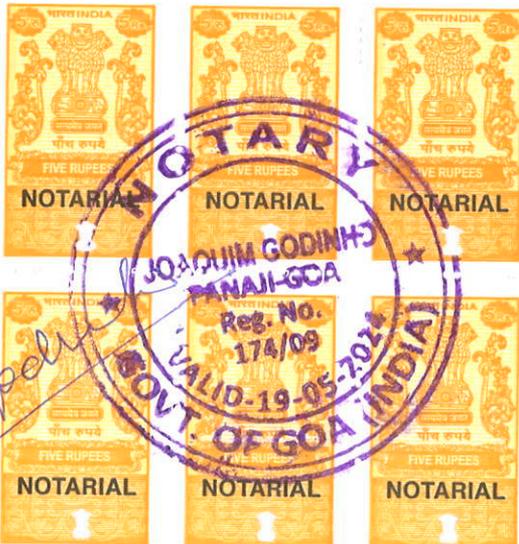
of May, 2024 at Panaji }



Identified by me:

DEPONENT

Goa State Pollution Control Board  
Member Secretary



SOLEMNLY AFFIRMED AND VERIFIED BEFORE ME

Dr. Shamila Monteiro

WHO IS IDENTIFIED BEFORE ME

BY ADV.....

WHOM I KNOW Personally known

SERIAL NO. 110473 DATED 15/05/2024

VALID UPTO 19-05-2024

JOAQUIM GODINHO-NOTARY-PANAJI-GOIA

Shamila Monteiro  
15/05/2024

JOAQUIM GODINHO  
B. Com., LL.B  
Advocate High Court  
& Notary  
Navelkar Trade Centre  
C/S-3, 2nd Floor, M G. Road,  
Panjim-Goa. Ph.: 2422113

ANNEXURE 1**E-WASTE PRODUCERS**

Sr. No.	Producer ID	Company Name	Address	EPR status
1.	3461	ADAGE AUTOMATION PRIVATE LIMITED	L-26-B PHASE-II, VERNA INDUSTRIAL ESTATE,QUELOSSIM, SALCETE GOA,GOA,SOUTH GOA,	EPR applied but not granted
2.	5138	D-LINK INDIA LIMITED	PLOT NO U02B,, VERNA INDUSTRIAL ESTATE,, VERNA,, South Goa, GOA - 403722	EPR granted
3.	10647	DANLAW ELECTRONICS ASSEMBLY LINES	L-15, Verna Industrial Estate, Salcette,, Verna, South Goa, Goa, 403722, south goa, South Goa, GOA - 403722	EPR granted
4.	6883	CHEMTROLS INDUSTRIES PRIVATE LTD	141/142, Kundaim Industrial Estate, Kundaim, North Goa, Goa, 403115, , Goa, North Goa, GOA - 403115	EPR granted
5.	3393	LITAIR SOLUTIONS LLP	H. NO. 184/49, AMERO,FOREST DEPT RD, NR SANIKA GYM, SANTACRUZ, PONDA,, PONDA, SOUTH GOA, GOA, 403401, PONDA, South Goa, GOA - 403401	EPR granted
6.	3478	TULIP DIAGNOSTICS PRIVATE LIMITED	D-9, GITANJALI, DR ANTONIO DO REGO BAGH, ALTO SANTACRUZ, North Goa, Goa, 403202, , goa, North Goa, GOA - 403202	EPR granted
7.	7593	Niwesh Tech Private Limited	Ground Floor, H.no.302/2, Liverament waddo, Sangolda, North Goa, GOA - 403511	EPR granted

8.	6290	COFFEEZA INDIA PRIVATE LIMITED	PLOT NO. N-6, PH-IV,, VERNA INDUSTRIAL ESTATE,, VERNA, South Goa, GOA - 403722	EPR granted
9.	4942	CMR Surgical India Private Limited	Ground Floor, Navel Care Pride, Kadamba Plateau, NH-4 A,, Chimbel, Tiswadi, North Goa -403006, Goa, North Goa, GOA - 403006	EPR granted
10.	9931	BAASSFX	SHOP NO BG 5, RICH VILLE BUILDING, COLMOROD, NAVELIM ROAD, , MARGAO, South Goa, GOA - 403601	EPR granted
11.	6466	OPTEL VISION INDIA PRIVATE LIMITED	PLOT NO. N6, PHASE - IV,, VERNA INDUSTRIAL ESTATE,, VERNA , SOUTH GOA ,, GOA, South Goa, GOA - 403722	EPR granted
12.	4367	Digisol systems Limited	Digisol systems LTD, L- 7,, Verna Industrial Area, Salcette, Goa, Salcette, South Goa, GOA - 403722	EPR granted
13.	468	IFB Industries Ltd	Plot L1, Verna Electronic City, Salcete, Goa, South Goa, GOA - 403722	EPR granted
14.	2380	Rishabh Industries	PLOT - 54 , Mapusa Industrial Estate,, , Mapusa, North Goa, GOA - 403507	EPR applied but not granted
15.		Crompton Greaves consumer Electricals Ltd	sy. No. 214 A Kundaim Industrial Estate ,Kundaim Ponda Goa	EPR granted
16.		Crompton Greaves consumer Electricals Ltd	Plot. No. 1 Bethora Industrial Estate ,Bethora Ponda Goa	EPR granted
17.		Siemens Limited	N 73-74 Verna IndustrailEstate Verna Salcete Goa	EPR granted

ANNEXURE- 2

<b>E-waste Collection Centres/Dismantlers in the State of Goa</b>		
Sr. No.	NAME	E-waste authorisation Validity
1.	M/s. Group Tenplus H.No. 8/5 Abreovaddo, Saligao, Bardez- Goa	04/04/2025
2.	M/s. Global E Waste Management System Shop No. 727/S-1 to 729/S-5 Sonum Township, Nessai, Salcete- Goa.	15/12/2026
3.	M/s. V RECYCLING INDUSTRIIES LLP Shop No. 111, First Floor, Lake Plaza, Above Borkar Super Market, Fatorda, Margao, Salcete – Goa.	06/01/2034
4.	M/s. V RECYCLING INDUSTRIES LLP Plot No. 15, Survey No. 73/1B, Behind Goa Carbon, Sao Jose De Areal, Salcete – Goa	05/01/2034.
4.	M/s. Karo Sambhav Private Limited 408 & 409, Suncity Business Tower, 4 Floor, sector- 54, Golf Course Road, Gurugram Harayan	Producer Responsibility Organisation (PRO) appointed and registered with CPCB for collection of E- waste from the State of Goa.

## GOA STATE POLLUTION CONTROL BOARD

## गोंय राज्य प्रदूषण नियंत्रण मंडळ

(An ISO 9001-2015, ISO 14001:2015, ISO 45001:2018 Certified Board)

Phone Nos. : 0832-2407700  
2407701, 2407702  
2407703

Tel/Fax No. : 0832-2407700



Email Ids:

Chairman, GSPCB: chairman-gspcb.goa@nic.in  
Member Secretary GSPCB: ms-gspcb.goa@nic.in  
Office: mail.gspcb@gov.in

No. 7/1/20-PCB/Tech/ 23685

Date:- 27/02/2023

Revised Circular

**Circular bearing no. 7/1/20-PCB/Tech/10307 dated 24/09/2020 and no. 7/1/20-PCB/Tech/11327 dated 27/09/2021**

Whereas, the Central Pollution Control Board has formulated guidelines for environmentally sound dismantling of E-waste on implementation of E-waste (Management) Rules, 2016,

Whereas, the Goa State Pollution Control Board has granted consent/ authorization as a dismantler in compliance with guidelines of the Central Pollution Control Board on implementation of E-waste (Management) Rules , 2016 to the units namely;-

M/s. Global E- Waste Management System, Shop No. 727/S-1 to 729/S-5 Sonum Township, Nessai, Salcete Goa. Contact person:- Mr. Soham Prabhu Contact No. 7066605552	M/s. Group TenPlus, H. No. 8/5, Abreovaddo, Saligao, Bardez, Goa. Contact person:- Mr. Ashley Delaney Contact No. 9823118321
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AND

Agency registered as Producer Responsibility Organization (PRO) with Central Pollution Control Board

M/s. Karosambhav Pvt. Ltd, Shop No. 11, Canara Bank, Block- C, Opp, Canara Bank, Panaji - Goa Contact Person : Steve Souza Contact No. (+91) 8698916279	M/s Saahas Waste Management Private Limited Paul tower, Opp. HP petrol pump, Bicholim-Goa 403504 Contact Person: Mr. Tushar Panchal Contact Number: 9662054741/ 18002586676 Email id: ewaste@saahaszerowaste.com
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Whereas, the bulk consumers have to channelize the E- waste through collection centre or dealer of authorised producer or dismantler or recycler.

In view of the above all the bulk consumers of E- Waste are required to dispose their E- Waste through the above/ Board authorized dismantler/ PRO from time to time.

The dismantlers/PRO shall maintain record of e- waste collected, dismantled and sent to authorized recycler in Form -2 and make such record available for scrutiny by the Central Pollution Control Board and the concerned State Pollution Control Board.

  
(Dr. Shamila Monteiro)  
Member Secretary  
Goa State Pollution Control Board

Copy to :-

1. The Director Department of Environment, & Climate Change 4th Floor, Dempo Tower, EDC Patto Panaji Goa
2. The Under Secretary (GAD), General Administration Department, Porvorim Bardez- Goa (for information)
3. The Managing Director, Goa Waste Management Corporation, Saligao Bardez- Goa (for information)

# GOA STATE POLLUTION CONTROL BOARD

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(An ISO 9001-2015, ISO 14001:2015, ISO 45001:2018 Certified Board)

Phone Nos : 0832- 2407700,  
2407701, 2407703



Email Ids:

Chairman, GSPCB: chairman-gspcb.goa@nic.in

Member Secretary, GSPCB: ms-gspcb.goa@nic.in

Office: mail.gspcb@gov.in

Regd. A.D./Email

Date: - 06/05/2024

No. 1/25/24-PCB/Tech/2656

To,  
The Chairman,  
Central Pollution Control Board,  
(Ministry of Environment and Forests)  
Government of India, 'PariveshBhawan',  
East Arjun Nagar, Delhi- 110 0032

Sub:- Action Taken Report in Compliance of CPCB Directions regarding Registration of Producers, Manufacturers, Recyclers and Refurbishers on the Online E-Waste EPR Portal for Management of E-Waste and Verification of Capacities allocated to the Recyclers- reg.

Ref:- 1. Your letter No. CP/22/2/2024-WM-III-HCCPCB-HO/9173 dated 30/01/2024  
2. Your letter No. Tech (39)/EPR/RDS-BLR/2023-24 dated 05/02/2024  
3. Letter No. Tech (39)/Legal (NGT)/RDS-BLR/2023-24 dated 28/02/2023.

Sir,

With reference to the above cited subject, kindly find enclosed the action taken report in compliance of the CPCB direction regarding Registration of Producers, Manufacturers, Recyclers and Refurbishers on the Online E-Waste EPR Portal for Management of E-Waste and Verification of Capacities allocated to the Recyclers, pertaining to the State of Goa.

(Dr. Shamila Monteiro)

Member Secretary

For Goa State Pollution Control Board

Encl:- as above

Copy to:-

1. The Regional Directorate (Bengaluru), Nisarga Bhawan , A- Block, 1<sup>st</sup> 2<sup>nd</sup> Floors, Thimmaiah Road, 7<sup>th</sup> D- Main, Shivanagar, Bengaluru -560079.
2. Office Copy
3. Guard file

ISSUED

Format for submission of ATR on the directions issues u/s 5 of the Environment Protection Act, 1986 on 30.01.2023

Name of the SPCB/PCC: GOA STATE POLLUTION CONTROL BOARD

S. No	Direction	Compliance status
1	To provide the updated list of entities engaged in the generation, recycling & refurbishing of E-Wastes (Producers, Importers, Recyclers and Refurbishers) and ensure their on boarding on the E-Waste EPR Portal of CPCB(Enclose List)	There are 17 E- waste producers registered on the E-waste EPR Portal out of which 15 units have been granted EPR authorization, however 2 units are in process, Annexure 'A' is attached.
2	To issue notice to all such entities who are operating without registration, followed by closure of such entities (Enclose Copy)	Letters issued to 2 units to register on portal
3	To immediately physically verify the facilities of E-Waste Recyclers and Refurbishers in the State/UT in terms of various details such as its GPS location, GPS tagged photos/videos, waste category as raw material (EEE code wise), installed plant & machinery and their actual production capacity, capability, etc. as submitted on E-Waste EPR Portal (Enclose details)	There are no E-Waste Recyclers and Refurbishers in the State of Goa.
4	To take action against such Recyclers and Refurbishers who have uploaded their details falsely or not correctly on the EPR Portal as per verification as at point (c) above and to recommend CPCB immediately for correcting details on the EPR portal so as to ensure that no false EPR Certificate is being generated in the State/UT. Further, necessary changes be also done in the CTO accordingly and be informed to CPCB( Enclose details)	N.A. in view of (3) above
5	To carry out drives for identifying informal/illegal E-waste recyclers/refurbishers including clusters/areas where such illegal recyclers/refurbishers are operating and to close such informal recycling/refurbishing units immediately (Enclose details)	Drives and trainings are conducted in various talukas of State of Goa by Goa waste Management corporation (GWMC) and Karo Sambhav etc. (PRO-CPCB)
6	To facilitate the transformation of such informal/illegal E-waste recyclers/refurbishers into formal recyclers/refurbishers and consent mechanism by way of providing necessary technical support, hand holding, integrating with schemes in the SPCB/PCC, etc.;	There are no E-waste Recycler & Refurbishers in Goa.
7	To also issue advertisements in the newspapers in vernacular language for immediately closing of illegal E-waste recycling/refurbishing operations by the operators who do not have consent to operate, including for the common public to inform the same, if any, to SPCB/PCC and take actions as at point (e) and point (f) above (Enclose details)	The Advertisements are issued in the newspaper in vernacular language (Copy attached).

## GOA STATE POLLUTION CONTROL BOARD

## गोंय राज्य प्रदूषण नियंत्रण मंडळ

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Phone Nos. : 0832-2407700  
2407701, 2407702  
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Email Ids:  
Chairman, GSPCB: chairman-gspcb.goa@nic.in  
Member Secretary GSPCB: ms-gspcb.goa@nic.in  
Office: mall.gspcb@gov.in

Tel/Fax No. : 0832-2407700

No. 8/25/10065/2022-PCB/Vol.XIII/Tech /15744 Speed Post

Date:- 13/11/2022

To,

The Collector & District Magistrate, (South Goa District), Collectorate Building, Margao Goa.	The Collector & District Magistrate, (North Goa District), Collectorate Building, Panaji -Goa.
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Sub:- Directions under Section 18 (1) (b) of the Water (Prevention and Control of Pollution) Act 1974, and Air (Prevention and Control of Pollution) Act 1981 for checking Informal E-Waste activities, verification of authorised dismantlers/recyclers of E-Waste and drives for mass awareness.

Ref: 1. CPCB letter no. B-29016/1 (NGT)/22/WM-III Div./4047 dated 06/09/2022

Sir,

With reference to the above directions issued by Central Pollution Control Board (CPCB), you are hereby responsible for implementation and compliance to sr.no. f, g, h, i, j & k of the Action Plan issued in the matter of OA no. 512/2018 in Hon'ble NGT (PB) for enforcement of E-Waste (Management) Rules, 2016. (Copy of the directions along with action plan is enclosed)

You are hereby requested to submit regular compliance to the Board as per the CPCB directions.

Yours faithfully

(Dr. Shamila Monteiro)

Member Secretary

Goa State Pollution Control Board

Encl :- Copy of the directions issued by CPCB

Copy to:  
Shri. Anand Kumar,  
Director & Divisional Head WM-III Division  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi- 110032

## GOA STATE POLLUTION CONTROL BOARD

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Chairman, GSPCB: chairman-gspcb.goa@nlc.in  
Member Secretary GSPCB: ms-gspcb.goa@nlc.in  
Office: mail.gspcb@gov.in

Tel/Fax No. : 0832-2407700

No. 8/25/10065/2022-PCB/Vol.XIII/Tech /15750 Speed Post

Date:- 23/11/2022

To,  
The Director,  
Department of Environment,  
Government of Goa,  
4<sup>th</sup> Floor, Dempo Towers,  
Panaji-Goa.  
e-mail : [dir-env.goa@gov.in](mailto:dir-env.goa@gov.in)

Sub:- Directions under Section 18 (1) (b) of the Water (Prevention and Control of Pollution) Act 1974, and Air (Prevention and Control of Pollution) Act 1981 for checking Informal E-Waste activities, verification of authorised dismantlers/recyclers of E-Waste and drives for mass awareness.

Ref: 1. CPCB letter no. B-29016/1 (NGT)/22/WM-III Div./4047 dated 06/09/2022

Sir,

With reference to the above directions issued by Central Pollution Control Board (CPCB), you are hereby responsible for compliance to sr. no. (h) (for designating nodal officers) of the Action Plan issued in the matter of OA no. 512/2018 in Hon'ble NGT (PB) for enforcement of E-Waste (Management) Rules, 2016. (Copy of the directions along with action plan is enclosed)

Yours faithfully

  
(Dr. Shamila Monteiro)  
Member Secretary

Goa State Pollution Control Board

Encl :- Copy of the directions issued by CPCB

Copy to:  
Shri. Anand Kumar,  
Director & Divisional Head WM-III Division  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi- 110032

CPCB Directions for Management of E-Waste

Based on the directions of CPCB, the following is the proposed Action Plan point-wise

Sr. no.	CPCB Directions	Proposed action plan
1.	Checking informal E-waste activities	It is proposed to write to DITC (who is nodal agency for registration of scrap yards) to provide the list of scrap yards dealing with the trading of E-waste so the Board can initiate further action as per Rule. Draft letter-1 enclosed
2.	Random verification of Authorized Dismantlers/Recyclers of the E-waste	There are 2 nos. of dismantlers in the State of Goa i.e M/s Global E-waste Management System, Nessai-Salcete and M/s Group TenPlus, Saligao  It is proposed to conduct bi-annual monitoring inspection for auditing of authorised e-waste dismantlers by assessing the material balance in terms of: i) quantity of e-waste collected, ii) qty of e-waste dismantled vis a vis qty reported so as to ascertain leakage of e-waste to informal sector iii) checking quantities of different materials produced such as precious/semi-precious and useful metal from e-waste and co-relating it with GST paid iv) checking availability of adequate dismantling and recycling facilities and ensuring capacity in line with guidelines of CPCB.
3.	Random monitoring and compliance of EPR Authorized Producers	There are 3 nos. of EPR Producers i.e. M/s IFB Industries Limited, M/s Telesmart SCS Limited and M/s SYNEGRA EMS LIMITED all located at Verna Industrial Estate.  It is proposed to conduct bi-annual monitoring inspection for verification of collection targets and compliance of EPR authorization.
4.	Implementation of the action plan issued in the matter of OA No. 512 of 2018 at the Hon'ble NGT.	The action plan as per OA 512/2018 has been attached by CPCB. As per the action plan of OA, it is proposed to write to both District Magistrate (North and South) wrt compliance to sr.no. f, g, h, i, j & k of the action plan of OA 512/2018 and submit regular compliance to the Board as per the directives of CPCB. And also write to DoE for compliance to sr.no. (h) for designating Nodal Officers Draft letter-2 and Draft letter-3 enclosed
5.	Carryout Awareness programme for the stakeholders as per the provisions of E-Waste (Management) Rules, 2016 and to bring informal sector to formal sector through awareness drives, IEC campaign, print media etc. on regular basis	Karo Sambhav Pvt. Ltd. has created around 50 awareness sessions in Village Panchayats, Colleges, Government Departments and different organizations. Agency appointed by GWMC to set up common E-waste Management facility shall conduct Awareness programs.